NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/77/(IB)/2017

NAME OF THE PETITIONER(S)

: METAL GEMS

NAME OF THE RESPONDENT(S)

: SARANYA FORGINGS & ENGINEERS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1: T. Pappoicer Drormanger Court for Ph 2: ADVI SRIMMASAN J Courtfor Respondent

ORDER

Counsel for both the parties present. Counsel for Respondent sought time for submission. At request, time is enlarged. In the meantime, Counsel for Petitioner is directed to propose the name of IRP by obtaining consent, as prescribed. Put up on 11.08.2017 at 10.30 A.M.

S. virages de-(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF MEMBER (JUDICIAL)

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